

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 263/TT/2017

Subject : Truing up of transmission tariff of 2009-14 and determination of transmission tariff of 2014-19 period of nine assets under Transmission System for Phase-I Generation Projects in Orissa-Part-A in Eastern Region .

Date of Hearing : 27.2.2018

Coram : Shri P.K. Pujari, Chairperson
Shri A. K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : GMR Kamalanga Energy Limited & 12 Others.

Parties present : Shri S.S. Raju, PGCIL
Shri S.K. Venkatesh, PGCIL

Record of Proceedings

The representative of petitioner submitted that the instant petition has been filed for truing up of transmission tariff for 2009-14 tariff block and determination of transmission tariff for 2014-19 period in respect of combined assets under transmission system for Phase-I Generation Projects in Orissa Part-A in Eastern Region. He submitted that as per the directions of the Commission in order dated 7.10.2015 in Petition No. 112/TT/2013, the details of year-wise actual payment of IEDC and IDC has been submitted and he requested to allow IEDC and IDC on actual basis.

2. The Commission directed the petitioner to file the following information, on affidavit by 28.3.2018 with a copy to the respondents:-

- (i) Details of operationalization of LTA of generators with date of operationalization and capacity operationalized.
- (ii) Clarify whether entire liability pertaining to initial spares has been discharged as on COD? If not, year-wise details of discharging the



same among the sub-stations and transmission lines separately.

3. The Commission directed the respondents to file their replies by 13.4.2018 with an advance copy to the petitioner who shall file its rejoinder, if any, by 27.4.2018. The parties are directed to comply with the above directions within the specified timeline.

4. The Commission also directed to list the petition for final hearing on 8.5.2018.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

